

26

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.241/241/HDB/2017
NAME OF THE COMPANY	HMR Infra Projects Private Limited & (05) Others
NAME OF THE PETITIONER(S)	Madhukar koganti & K Vinay Kumar
NAME OF THE RESPONDENT(S)	HMR Infra Projects Private Limited & (05) Others
UNDER SECTION	59,241,242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. HARINATH K. PRASHANT		9398336760 shanker.9@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Habibullah for (R6)	Adv.	habib.lawyer @yahoo.com 9575099209	

Heard Shri N. Harinath and Shri K. Prashanth, Ld. Counsels for the Petitioner and Shri M. Habibullah, Ld. Counsel for the Respondent
- 6.

Post the case on 12.02.2018


Member (T)


Member (J)